

THE DEPUTY MINISTER OF  
SCIENTIFIC RESEARCH AND CULTURAL  
AFFAIRS (DR. MONO MOHAN DAS) : (a)  
Yes, Sir.

(b) The matter is under examination.

**LIMITATION PLACED BY RESERVE BANK ON  
ADVANCES TO SCHEDULED BANKS**

\*559. SHRI P. RAMAMURTI: Will the  
Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank's directive  
on scheduled bank<sub>s</sub> limiting the advances on  
deposits with the Reserve Bank has in any  
way affected the money market in the  
country; and

(b) if so, how far and in which way?

THE DEPUTY MINISTER OF FINANCE  
(SHRIMATI TARKESHWARI SINHA): (a) and (b).  
It is not practicable to determine in a precise  
manner the impact of the Reserve Bank's  
directive on the money market. There has,  
however, been a noticeable decline in the  
scheduled banks' borrowings from the  
Reserve Bank and it is expected that this will  
exercise a restraining influence on the  
pressure of monetary demand.

**SUPPLY OF COAL TO STEEL PLANTS**

f SHRI M. BASAVAPUN-  
\*560. <( NAIAH:  
L SHRI JUGAL KISHORE:

Will the Minister of STEEL, MINES AND FUEL  
be pleased to state:

(a) whether there was serious shortage of  
coal supplies to the Steel Plants in the months  
of July, August and September, 1960;

(b) if so, whether the production of steel  
was affected considerably due to the short  
supply of coal; and

(c) what steps Government have taken to  
remedy the situation?

THE MINISTER OF STEEL, MINES AND  
FUEL (SARDAR SWARAN SINGH) : (a) to (c). I  
lay a statement on the Table of the House.

**STATEMENT**

Some shortage of coal wa<sub>s</sub> felt during the  
months of May and June, 1960 but i am glad  
to inform the House that as a result of various  
steps taken by Government the more  
important of which were (i) allotment of  
necessary wagon<sub>s</sub> for the movement of coal  
and raw materials for the steel industry (ii)  
seven-day loading and unloading (hi) ten-day  
programme of allotment by th<sub>e</sub> Coal  
Controller (iv) reinforcement of pool of  
wagons by bringing back into service aged  
wagons after reconditioning, the supplies of  
coal have been steadily improving since then.  
It has been agreed that the necessary railway  
transport for the movement of raw materials to  
all the steel plants will be provided.  
Accordingly, the third coke oven battery in  
Bhilai and the second coke oven battery in  
Durgapur were lighted on the 12th October,  
1960 and the corresponding blast furnaces  
will be commissioned towards the end of  
December, 1960.

In Rourkela the main plate mill and the  
pipe plant are in operation but the continuous  
strip mill will go into production only early in  
1961. Experience in other countries shows  
that it takes longer to pick up production on  
such a mill than in ordinary sheet mills.  
Because of this, it is proposed to determine  
the date of commissioning of the third blast  
furnace hereafter watching for some weeks  
the pace at which the rolling programme  
gathers momentum. However, as the furnance  
is ready and as no difficulty is foreseen in  
maintaining supplies of raw materials, it can  
be commissioned whenever required.

**REFUSAL OF AID TO FOUR NEWLY  
ESTABLISHED UNIVERSITIES IN BIHAR**

BY U.G.C. \*561. SHRI P. C.  
MITRA: Will the ; Minister of EDUCATION  
be pleased to j state whether (he University  
Grants

Commission has refused to grant aid to four new universities that have been established in the State of Bihar this year and if so, what are the reasons therefor?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): A statement giving the requisite information is laid on the Table of the Sabha.

#### STATEMENT

A temporary embargo not to pay grants to the universities and colleges in Bihar in respect of new schemes was placed by the Chairman, University Grants Commission, on the 6th August, 1960. This was done pending some enquiries made from the universities in Bihar as it was, *inter alia*, observed (a) that the recent amendment of the Bihar Universities Act raised very important issues concerning the autonomy of the universities, (b) that the Bihar Government had no regular grant-in-aid code rules and could declare colleges as "deficit colleges" at its discretion and (c) a delegation of the Patna University Teachers had met the Chairman and made certain important representations calling for elucidation and consideration. At the meeting of the U.G.C. held on the 9th September, 1960, the Commission, *inter alia*, indicated certain amendments to be made to the Bihar Universities Act of 1960 and desired that a note regarding the same be sent to the Union Minister for Education for discussion with the Bihar Government. The matter was accordingly discussed by the Union Minister of Education with the Chief Minister, Bihar. As a result of these discussions, much of the misunderstanding was removed and the aforesaid embargo on payment of grants was accordingly lifted by the Chairman towards the end of November, 1960.

#### DISCHARGE OF CLASS IV EMPLOYEES OF ARMY EDUCATION CORPS CENTRE AND SCHOOL AT PACHMARHI

\*562. SHRI NIRANJAN SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that 63 class IV employees of Army Education Corps Centre and School at Pachmarhi have been discharged without being given any ground of their discharge;

(b) if so, since when their services have been terminated;

(c) whether Government have received any appeal from the Suraksha Karmachari Sangh, Pachmarhi for their re-instatement; and

(d) if so, what action has been taken by Government on their appeal?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMIAH) : (a) and (b) Yes, S.r. 63 temporary non-combatants (unenrolled) who were employed in this Centre and School were discharged on 25-7-1960, as they were surplus to requirements on expiry of a month's notice in accordance with their terms of employment, and as they refused alternative employment offered.

(c) Yes.

(d) Thirty-five of the sixty-three employees have been re-employed, on the re-opening of this Centre and School.

#### इस्पात के तार का तैयार किया जाना

\*५६३. श्री राम सहाय: क्या इस्पात, खान और ईंधन मन्त्री यह बताने की कृपा करेंगे कि इंडियन स्टील एण्ड वायर प्रोडक्ट्स लिमिटेड द्वारा अलग अलग किस्मों के जिस २२ ५०० टन इस्पात के तार को, जिसमें हाई टेन्सिल तार तथा तार की दूसरी किस्म शामिल हैं, तैयार किये जाने का विचार था, क्या वह तैयार होने लगा है?

t [MANUFACTURE OF STEEL WIRE

♦563. SHRI RAM SAHAI: Will the Minister of STEEL, MINES AND FUEL be pleased to state whether produc-

t[ ] English translation.